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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/223/ (IB)/2017

NAME OF THE PETITIONER(S)

: R. RAJENDRAN

NAME OF THE RESPONDENT(S)

: SRI VISHWA FOUNDARY PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR

Counsel For Petitiones

ORDEL

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Mr. R. Ashokkumar, Counsel for Petitioner present and prayed time for filing a copy of the order of appointment of provisional Official Liquidator by the Hon'ble High Court of Madras. Put up on 10.07.2017 at 10.30 A.M.

S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)